

Contested commercial cases disposed during the month of June-2021															
Sr. No.	Court	District	Case No.	Petitioner Name	Respondent Name	Advocate	Date of Registration	Whether Relief sought and Pre-Insitition Mediation did not take place (Yes / No)	Urgent was Decision	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Vacant Court of District Judge, Commercial Court-01	CENTRAL	NIL												
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial	CENTRAL	NIL												
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL												
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	OMP (COMM)-101/2019	PIONEER PAPER AGENCY VS M/S OM PRAKASH	SH.	16.10.2019	NO		23.06.2021	616	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT	
			CS (COMM)-398/2018	ICICI BANK LTD. VS. SONU BANSAL	SH. DEEPAK KAUSHIK	15.11.2018	YES		30.06.2021	958	CONTESTED	NIL	NIL	RECOVERY OF MONEY	
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial	CENTRAL	NIL												
6	Sh. Manmohan Sharma, District Judge, Commercial	CENTRAL	NIL												
7	Sh. Dinesh Bhatt, DJ (Commercial Court)-01	West	NIL												
8	Sh. Gurdeep Singh, DJ (Commercial	West	NIL												
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL												
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		ARBTN. A. COMML. - 06 / 2021	SH. KAILASH CHAND JAIN VS. HERO FINCORP LTD.	SH. NITYANAND SINGH		10.06.2021	NA		10.06.2021	1	DISMISSED	NA	NA	U/S - 37 (2) OF ARBITRATION AND CONCILIATION ACT 1996

Sr. No.	Court	District	Case No.	Petitioner VS Respondent Name	Name Advocate	Date of Registration	Whether Relief sought and Pre-Insitition Mediation did not take place (Yes / No)	Urgent was Decision	Date of Disposal	Days for Disposal (Contested / Settled)	Nature of Disposal	Date of execution of decree	Number of days for execution from date of decision	Act Section
			OMP – COMM – 57 / 2021	M/S. T. T. R. MOTORS P. LTD. VS. M/S. SH. SATKAR MOTORS	SH. DEVENDER KUMAR SAINI	12.04.2021	NA	10.06.2021	60	DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996	
			OMP – COMM – 149 / 2029	G. K. PUBLIC SCHOOL C.B.S.E. VS. M/S. EDU SMART SERVICES PVT. LTD.	SH. S. MUTHU KRISHANAN	07.08.2021	NA	24.06.2021	692	ALLOWED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996	
			OMP – COMM – 65 / 2020	SANJIV DUTTA V/S BIKAJI MAINTENANCE COMPINE	SH. ASHISH UPADHYAY	03.09.2020	NA	24.06.2021	296	ALLOWED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996	
			OMP – COMM – 211 / 2019	UNION OF INDIA VS INAM AND CO. ENGINEER AND CONTRACTORS	SH. SURENDRA SURYAN	30.11.2019	NA	26.06.2021	579	DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996	
			OMP – COMM – 202 / 2019	RITU GOEL VS. RELIGARE BROKING LTD.	SH. S.S. SOBTI	25.11.2019	NA	26.06.2021	580	DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996	
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		ARB TN/2225/2018	VIRENDER MISHRA Vs BANSAL CREDITS	MARKENDAY GUPTA	05-06-2018	NA	04-06-2021	#VALUE!	DISMISSED	NA	NA	34 Arbitration & Conciliation Act	
			OMP (COMM.)/43/2020	SHYAM SPECTRA PVT LTD Vs PRASAR BHARATI	SURENDRA KUMAR	11-03-2020	NA	04-06-2021	#VALUE!	ALLOWED/ SET ASIDE	NA	NA	34 Arbitration & Conciliation Act	

